

No. NGT(PB)/383/Admn/2014/1093

November
October 09, 2017

OFFICE ORDER

In pursuant to the resolution passed by Full House(Physical) in its meeting dated 29th & 30th April, 2017, it is directed that:-

"The NPS contribution may be permitted to the MTS employees, however, they be directed to furnish the undertaking that in the event the pendingsuit before Civil Court is decided against them, they would not withdraw the employer contribution without specific clearance from the Account Section and at that stage, they would have no objection to refund the amount of the benefits accrued therefrom to the Tribunal in relation to Government fund."

2. Accordingly, Accounts Section is hereby directed to start the NPS contribution of all the MTSs, appointed pursuant to the Supreme Court directions dated 10.10.2012, w.e.f. the date of above Full House decision, only after obtaining the undertaking from these MTSs, as directed by Full House(Physical).

3. It is also directed that all these MTSs immediately submit an undertaking(proforma enclosed herewith) to Accounts Section stating that they will, in the event the pending suit before Civil Court is decided against them, they would not withdraw the employer contribution without specific clearance from the Account Section and at that stage, they would have no objection to refund the amount of the benefits accrued therefrom to the Tribunal in relation to Government fund.

This issues with the approval of Competent Authority.

(Mukesh Kumar Gupta)
Registrar General

09 NOV 2017

To

- (i) All Section Heads, NGT(with the direction to inform all the regular MTSs working under them)
- (ii) All the PAs/PS to Hon'ble Members(with the direction to inform all the regular MTSs working with them)
- (iii) Ld. Registrars, NGT, Zonal Benches at Chennai, Bhopal, Pune & Kolkata
(with the request to inform all the regular MTSs working in the respective Zonal Bench)

Copy to :-

1. DR-cum-PPS to Hon'ble Chairperson
2. PS to Ld. Registrar General, NGT(PB)
3. Ld. Deputy Registrar, NGT(PB)
4. Accounts Section, NGT(PB)(with a request to send a photocopy of such undertaking for record of Administration Section).
5. Consultant (Admn)
6. File Concerned (copy in file No.NGT/PB/08/2014/& 02/Circular/Order)
7. Notice Board/Website of the NGT.
8. Guard File
9. Personal files of all MTSs(regular)

(Mukesh Kumar Gupta)
Registrar General

received in R&A 10/11/2017 3:00 PM